THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 17th December, 2024

No.HCM.II/123/2015/Pt/Estt./206: It is hereby clarified that this Registry Notification No.HCM.II/123/2015/Pt/Estt./204 dated 11.11.2024 is in respect of the High Court of Meghalaya only.

By Order.

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./206-A Copy to:- Dated Shillong 17 December, 2024

- 1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
- 6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
- 9. All District & Sessions Judges in Meghalaya for favour of kind information.
- 10. All the Registrars/ Joint Registrars, High Court of Meghalaya, Shillong for favour of kind information.
- 11. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra for favour of kind information.
- 12. The Manager IT, High Court of Meghalaya, Shillong for favour of kind information.
- 13. All Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour of kind information.
- 14. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 15. The President/Secretary, High Court of Meghalaya Bar Association, Shillong for favour of kind information.

- 16. The President/Secretary, all District Bar Associations in Meghalaya for favour of kind information.
- 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 18. Notice board.
- 19. Office File.

REGISTRAR GENERAL

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